

Notification No. 290 / 2021

SITTING ARRANGEMENT – PARTIAL MODIFICATIONS

The following partial modifications are made in the Sitting Arrangement in the Principal Seat at Madras **with effect from 15.11.2021**

Principal Seat at Madras

I. Hon'ble Mr.Justice S.S.Sundar, in addition to His Lordship's current roster, will take up the Civil Revision Petitions, Transfer Civil Misc. Petitions, Civil Misc. Second Appeals and Civil Misc. Appeals – of the year 2019.

II. Hon'ble Mrs.Justice J.Nisha Banu will take up Second Appeals - up to the year 2009.

III. Hon'ble Mr.Justice RMT.Teekaa Raman will take up Second Appeals – from the year 2012 to 2015.

IV. Hon'ble Mr.Justice R.Pongiappan will take up Second Appeals – of the years 2010 and 2011.

V. Hon'ble Mrs.Justice S.Kannammal will take up Civil Revision Petitions, Transfer Civil Misc. Petitions, Civil Misc. Second Appeals and Civil Misc. Appeals – of the years 2017 and 2018.

// BY ORDER OF THE HON'BLE THE CHIEF JUSTICE //

HIGH COURT, MADRAS
DATED : 11-11-2021

M.N.SENTHIL KUMAR
REGISTRAR (JUDICIAL)

Notification No.291/ 2021

STANDING INSTRUCTIONS – PARTIAL MODIFICATIONS

The following partial modifications are made in the Standing Instructions in the Principal Seat at Madras **with effect from 15-11-2021**

Principal Seat at Madras

The urgent matters pertaining to the Court presided over by Hon'ble Mrs.Justice J.Nisha Banu be placed before the Court presided over by Hon'ble Mr. Justice R.Pongiappan.

// BY ORDER OF THE HON'BLE THE CHIEF JUSTICE //

HIGH COURT, MADRAS
DATED : 11-11-2021

M.N.SENTHIL KUMAR
REGISTRAR (JUDICIAL)